#### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO. 2268

TO BE ANSWERED ON 08/08/2025

#### COMPENSATION TO HORTICULTURE FARMERS FOR CROP LOSSES

#### 2268. SHRI SANT BALBIR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government provides compensation to horticulture farmers for crop losses caused by floods, droughts or other natural disasters, if so, the process for claiming compensation and the manner in which compensation is calculated for horticulture crops specifically;
- (b) the data on compensation provided to horticulture farmers in the last five years, State-wise, including details from Punjab;
- (c) whether compensation is provided to horticulture farmers in the case of natural calamities, if not, the reasons for such exclusion; and
- (d) whether there are any plans to extend this support to horticultural crops in the future?

#### **ANSWER**

# THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a) to (d): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature, as per the established procedures. The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation of loss suffered/claimed.

State-wise details of release of funds under NDRF during 2020-21 to 2024-25 (as on 31.03.2025) are at Annexure I.

As per items & norms of SDRF/NDRF issued by Ministry of Home Affairs on 10.10.2022 and revised on 11.07.2023, input subsidy (where crop loss is 33% and above) for agriculture crops, horticulture crops and annual plantation crops to affected farmers (up-to 2 hectare) due to notified calamities are given as under:

- (i) Rs.8500/- per ha in rainfed areas (which is subject to a minimum assistance of not less than Rs. 1000/- per farmer and restricted to sown areas).
- (ii) Rs. 17000/- per ha. in assured irrigated areas (which is subject to a minimum assistance of not less than Rs.2000/- per farmer and restricted to sown areas).
- (iii) Rs.22500/- per hectare for all types of perennial crops/trees including agro forestry (plantation in own farmland) and restricted to sown areas.

The detailed items and norms are available on Disaster Management, MHA's website ndmindia.mha.gov.in.

Government has introduced yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather index based Restructured Weather Based Crop Insurance Scheme (RWBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of farmers etc. Comprehensive risk insurance is provided under the scheme from pre-sowing to post-harvest losses. The Pradhan Mantri Fasal Bima Yojana (PMFBY) is voluntary for the States as well as for farmers. The State of Punjab has not implemented the Scheme, so far.

State/UT-wise details of claims paid from 2020-21 to 2024-25 (as on 30.06.2025) under PMFBY & RWBCIS is given in Annexure II.

# State-wise details of release of funds under NDRF during 2020-21 to 2024-25 (As on 31.03.2025)

(Rs in crore)

Sl. No.	States	2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	657.029	351.43			56.895
2	Arunachal Pradesh	59.34				
3	Assam	44.37		250.00		29.017
4	Bihar	1255.27	1038.96			
5	Chhattisgarh					33.243
6	Goa					31.50
7	Gujarat		1000.00			
8	Haryana					
9	Himachal Pradesh	2.90		214.26	787.25	84.564
10	Jharkhand		200.00			
11	Karnataka	689.27	1623.30	939.83		3528.447
12	Kerala					
13	Madhya Pradesh	1891.79	600.50			
14	Maharashtra	420.12	1056.39			
15	Manipur	26.53				12.15
16	Meghalaya	16.52				11.982
17	Mizoram					18.36
18	Nagaland	1.335		107.304		181.805
19	Odisha	500.00	500.00			45.086
20	Punjab					29.601
21	Rajasthan	68.65		13.46		
22	Sikkim	73.86	55.23		81.89	229.822
23	Tamil Nadu	286.91	566.36			360.086
24	Telangana					42.783
25	Tripura	12.93				186.40
26	Uttar Pradesh					172.95
27	Uttarakhand					21.30
28	West Bengal	2250.28	350.13			84.771
	TOTAL	8257.104	7342.30	1524.854	869.14	5160.762

Budget provision and releases of the NDRF/SDRF are dealt by the Department of Expenditure.

<sup>\*</sup>This includes fire services too.

### **Annexure II**

PMFBY & RWBCIS: State Wise Details of claims paid from 2020-21 to 2024-25 (as on 30.06.2025)					
State/UTs	Paid Claims				
	(Rs. in crore)				
A & N Islands	0.0				
Andhra Pradesh	567.2				
Assam	531.5				
Chhattisgarh	3,554.4				
Goa	0.0				
Haryana	5,858.8				
Himachal Pradesh	362.5				
Jammu & Kashmir	116.9				
Jharkhand	-				
Karnataka	9,513.3				
Kerala	460.6				
Madhya Pradesh	12,380.2				
Maharashtra	24,596.5				
Manipur	5.1				
Meghalaya	23.6				
Odisha	2,541.3				
Puducherry	8.5				
Rajasthan	16,474.2				
Sikkim	0.0				
Tamil Nadu	5,577.1				
Tripura	9.6				
Uttar Pradesh	3,229.1				
Uttarakhand	965.7				
Total	86,776.3				

\*\*\*\*